

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 772 /Confdl. /2019
II-02-17/2001(Pt.-III)

Bilaspur, dated the 08 / 07 /2019

A Copy of order/ endt. no. F. 6-11/2014/1-7 dated 06.07.2019 of the Under Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (19) Shri Tajuddin Asif, III Civil Judge Class-I, Bilaspur for information and compliance. He is directed to take over charge at his new place of posting on or before 18.07.2019 and send his handing and taking over charge reports through the concerned Head of Department.
- (20) The District & Sessions Judge, Bilaspur is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



8-7-2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय

महानदी भवन, नवा रायपुर, अटल नगर

// आदेश //

नवा रायपुर, अटल नगर, दिनांक /07/2019

क्रमांक एफ 6-11/2014/1-7 :: विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर, अटल नगर के आदेश पृष्ठांकन क्रमांक 6680/2184/XXI-B/2019, दिनांक 04.07.2019 द्वारा श्री ताजुद्दीन आसिफ, तृतीय व्यवहार न्यायाधीश, वर्ग-1, बिलासपुर की सेवाएँ छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में विधि अधिकारी के पद पर प्रतिनियुक्ति पर पदस्थापना हेतु उपलब्ध कराई गई है।

2/ अतएव राज्य शासन एतद्वारा श्री ताजुद्दीन आसिफ, तृतीय व्यवहार न्यायाधीश, वर्ग-1, बिलासपुर की सेवाएँ प्रतिनियुक्ति पर लेते हुए उन्हें छत्तीसगढ़ मानव अधिकार आयोग में विधि अधिकारी के पद पर पदभार ग्रहण करने की तिथि से, अस्थायी रूप से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(मेरी खेस्स)

अवर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

पृ.क्र. एफ 6-11/2014/1-7, नवा रायपुर, अटल नगर दिनांक 06/07/2019
प्रतिलिपि:-

- (1) रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर (छ.ग.)।
- (2) महालेखाकार, छत्तीसगढ़, रायपुर।
- (3) प्रमुख सचिव, विधि एवं विधायी कार्य विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर उनके आदेश पृष्ठांकन क्रमांक 6680/2184/XXI-B/2019, दिनांक 04.07.2019 के संदर्भ में।
- (4) प्रमुख सचिव, माननीय मुख्यमंत्रीजी, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
- (5) सचिव, छत्तीसगढ़ मानव अधिकार आयोग, पुराना मंत्रालय (डीकेएस भवन) के पास रायपुर।
- (6) श्री ताजुद्दीन आसिफ, तृतीय व्यवहार न्यायाधीश, वर्ग-1, बिलासपुर
- (7) जिला कोषालय अधिकारी, रायपुर।
- (8) मुख्य लेखाधिकारी, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अवर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

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DS/रायपुर

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